

C.A.T. Bench, Jaipur

Date of Order	Orders
19-10-2001 Reply not filed. 4-12-2001 copy sent to RBI/CA vide 13774 dated 1-1-02	Mr. Kunal Rawat, Counsel for the petitioner Mr. N.C. Goyal, Advocate, has already appeared on behalf of opposite party. No reply has yet been filed. Further four weeks time is allowed to file reply. May be listed for disposal on 4-12-2001. <i>[Signature]</i> A. P. NAGRATH ADMINISTRATIVE MEMBER <i>[Signature]</i> (S. K. AGARWAL) JUDICIAL MEMBER None for the parties. An order dated 10.10.2001 was issued by Hon'ble the Rajasthan High Court, staying the operation of the order dated 6.7.2000 passed in O. A. No. 526/96 has been produced before us. In view of the said order of the High Court in D.B. Civil writ Petition No. 4897/01, this Contempt Petition does not survive and is consigned to record. <i>[Signature]</i> A. P. NAGRATH ADMINISTRATIVE MEMBER <i>[Signature]</i> (S. K. AGARWAL) Judicial Member